

falling under these projects in Narora and Dadri area are in a dilapidated condition and there is neither primary school nor dispensary and toilet for the children of displaced persons. Displaced persons are leading a miserable life.

Therefore, I would urge upon the Government to chalk out a programme for the rehabilitation of the people displaced by Narora Atomic Power Project and National Thermal Power Corporation (Dadri Area) under Khurja Parliamentary Constituency and take effective steps for the all round development of the area. Simultaneously, the developmental action plan should be implemented immediately.

[English]

MR. CHAIRMAN : May I make a submission ? We have the names of 46 hon. Members here. Already, the text of the matter is before the House. I suggest that all the texts would be sent to the hon. Ministers and the hon. Members would be getting the written replies. If you all agree, we can do that.

SOME HON. MEMBERS : No, Sir. . . . (Interruptions)

MR. CHAIRMAN : Let me complete then you can say. I will go only by the sense of the House. What I suggest is that I would read out the names of the hon. Members who have given their submissions. Those names will be read out and since the texts are here, these hon. Members would get the replies. Those matters would be taken as raised in the House.

(Interruptions)

MR. CHAIRMAN : There are 46 names. It is going to take a minimum of two hours.

[Translation]

SHRI SATYA DEO SINGH (Balrampur) : Mr. Chairman, Sir, I want to raise a matter of urgent Public importance . . . (Interruptions)

[English]

MR. CHAIRMAN : I know the other side of the argument. I want the sense of the House, please. Let us not waste the time of the House.

(Interruptions)

[Translation]

SHRI NITISH KUMAR (Barh) : It was stated that

everyone would get a chance to speak. . . . (Interruptions)

KUMARI UMA BHARATI (Khajuraho) : Sir, 46 Members will not be present. Hardly half of the Members will be present . . . (Interruptions)

[English]

MR. CHAIRMAN : Okay, then, we will go ahead with this.

(xxiii) Need for early construction of Usaid Ghat Bridge at Chambal

[Translation]

SHRI ASHOK ARGAL (Morena) : Mr. Chairman, Sir, the foundation stone of Usaid Ghat bridge on Chambal River was laid by former Prime Minister Late Shri Rajiv Gandhi but the work on this bridge has not started as yet. The construction of this bridge will immensely benefit the people of Madhya Pradesh and Uttar Pradesh as this bridge connects the two states. The people of both the states are facing a lot of difficulties due to lack of a bridge.

Therefore, it is requested that the Union Government should take immediate steps for the early construction of Usaid Ghat bridge on Chambal River as Late Shri Rajiv Gandhi had laid foundation stone of this bridge.

(xxiv) Need to take steps to solve the drinking water Scarcity in Ranchi

SHRI RAM TAHAL CHAUDHARY (Ranchi) : Mr. Chairman, Sir, the whole of Ranchi city and its surrounding rural belt is facing acute scarcity of water. Water has to be fetched from miles away. People are resorting to 'Dharna,' demonstrations and road jams, every day. The water level has touched quite low. People going to hand pumps for taking water have to stand in queues for hours together. Several incidents of scuffles have also taken place in which one person was even reported to have been killed. This incident took place a month ago. There is no regular supply of electricity. Half of the hand pumps installed are not working. The hand pumps are not being installed where they are needed most.

The Union Government is therefore, requested to take expeditious action to solve the problem of potable water and instruct the State Government to find out a solution to this problem.